**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.258/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company		Tinnevelly Tuticorin Investments Ltd.		
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

Men. Manjo Bhuterie, Alv. M. Nikhi Thujhund, Adr 1. Agrid Pacascant a.

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ORDER

Ld. Counsel for the petitioner and Mr. Arvind Parasramka, intervener in person are present.

List on 13/12/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (I)

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